

अध्यक्ष महोदय: आप मेरी बात तो सुनते नहीं हैं। मैं यही तो कह रहा हूँ आप से कि आपको अपनी बात ढंग से पेश करने का ढंग भी नहीं आता है। मैंने कह दिया कि आप कोई अन्य मोशन दे दीजिए, मैं डिस्कस करवा दूंगा। इस पर एडजर्नमेंट नहीं होगा।

श्री राजनाथ सोनकर शास्त्री: तो काल अटेशन मन्जूर कर लीजिए।

अध्यक्ष महोदय: कहा तो मैंने, इतनी देर से और क्या भक मार रहा हूँ। मुझे दोगे तब पता लगेगा।

MR. SPEAKER: Yes, Mr. Roy....

SHRI A. K. ROY: Kindly hear me.

MR. SPEAKER: I have not allowed. I have gone through that. It is irrelevant.

SHRI A. K. ROY: Kindly hear me, Sir.

SHRI SATYASADHAN CHAKRABORTY: Sir, what about the statement?

MR. SPEAKER: Which statement?

SHRI SATYASADHAN CHAKRABORTY: The statement of the Prime Minister.

MR. SPEAKER: There is no question of statement.

(Interruptions)

MR. SPEAKER: He has already said it. You were not here.

(Interruptions)

PAPERS LAID ON THE TABLE

ANNUAL REPORT RE. EXECUTION OF PROVISIONS OF MONOPOLIES AND RESTRICTIVE TRADE PRACTICES ACT, 1969.

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) pertaining to the execution of the provisions of the Monopolies and Restrictive Trade Practices Act, 1969, for the period from 1st January, 1981 to 31st December, 1981

under section 62 of the Monopolies and Restrictive Trade Practices Act, 1969.

[Placed in Library. See No. LT—4433/82].

MERCHANT SHIPPING (LEVY OF SEAMEN'S WELFARE FEE) AMENDMENT RULES, 1982.

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): I beg to lay on the Table a copy of the Merchant Shipping (Levy of Seamen's Welfare Fee) Amendment Rules, 1982, (Hindi and English versions) published in Notification No. G.S.R. 588 in Gazette of India dated the 3rd July, 1982, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958.

[Placed in Library. See No. LT—4434/82].

STATEMENT CORRECTING REPLY TO U.S.Q. No. 1864 DT. 20-7-1982 RE. STOCK OF SODA ASH

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): I beg to lay on the Table a statement (Hindi and English versions) correcting the reply given on 20 July, 1982, to Unstarred Question No. 1864 by Shri K. T. Kosalram regarding stock of soda-ash.

[Placed in Library. See No. LT—4435/82].

WILD LIFE (TRANSACTION OF TAXIDERMY) RAJASTHAN (AMENDMENT) RULES, 1982.

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): I beg to lay on the Table a copy of the Wild Life (Transactions and Taxidermy) Rajasthan (Amendment) Rules, 1982 (Hindi and English versions) published in Notification No. G.S.R. 511(E) in Gazette of India dated the 28th July, 1982 under sub-section (2) of section 63 of the Wild Life (Protection) Act, 1972.

[Placed in Library. See No. LT—4436/82].